

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 258**  
**(IB)-868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt. ... Applicant/Petitioner**  
**Ltd.**

**Vs.**

**M/s. Unibera Developers Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 26.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv Kanishk Khetan, for Petitioner, Adv C S Gupta for Corporate Debtor

**ORDER**

Renotify this case on 30.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**